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Title: Raised to charge the Government with directly or indirectly abetting the disruption of communal harmony in the Country.

SHRI P. SHIV SHANKER : Mr. Speaker, Sir, I rise with anguish to make a mention, rather I would charge the present Government with directly or indirectly abetting the disruption of communal harmony in this country.

Sir, in the beginning of this decade, the Home Minister of this Government started the yatra and this infectious disease has now spread to the entire country. The sister organizations of BJP, namely the VHP ...

SHRI TAPAN SIKDAR : They are not sister organisations.

SHRI P. SHIV SHANKER : They are frontal organizations. I will correct myself.

Sir, I reiterate that the sister organizations of the main party which is in the Government, namely the VHP and their youth wing, the Bajrang Dal have started the yatra for the purpose of liberation of the shrine of the Baba Budangiri of Chikmagalur. It is a matter of great shame and is a matter which makes us to hang our heads in shame.

Sir, what has been said is that there are going to be four yatras. The first yatra is starting from Narasimhavad near Kurandwad in Kolhapur district bordering Belgaum; the second one is from Devaraganagapur in Gulbarga District; the third one is from Melkote in Mandya district; and the fourth is from Mudigere in Chikmagalur district. They are proceeding today and are having a camp at a place which is 30 kilometres away from the Budangiri Baba Shrine. They would proceed tomorrow for the purpose of liberation.

* Not Recorded

This is their plan which in my submission is not only reprehensible but also affects the harmony of different communities in this country. I would like to submit that the resultant effect of such action of encouraging these organisations directly or indirectly by the Central Government is that the constitutional scheme which has been conceived by the makers of the Constitution to keep this country cohesive gets totally tottered. The situation is that this Government is not in a position to run the affairs of the country according to the Constitution. Therefore, they disentitle themselves from ruling this country. I would like to submit that apart from the fact that this is a grievous blow to the constitutional system which has to be condemned by all, it is also a question of law and order which might spread out not only to Karnataka but to the other places of the country.

Sir, a couple of years ago, if you recall, an attempt was made to hoist the flag at the Idgah itself in Karnataka and the situation was going out of hand. Even today the situation is that in the States where the BJP is in power, minorities are feeling totally restless.

13.00 hrs.

I have seen myself that in Gujarat, villages after villages, the minorities are leaving and coming to the towns. The Christians are not safe and the Muslims are now the target. They have even challenged the Sajjada Nashin of that shrine by name Syed Peer Md. Shah Qadri. The resultant effect is Commotion in entire Karnataka which might engulf the entire country.

This is a serious matter where the Central Government must move. yatras are sought to be taken for the purpose of so called liberation of the shrine. ... (Interruptions)

SHRI R.L. JALAPPA (CHIKBALLAPUR): I belong to Karnataka. I may be allowed to speak.... (Interruptions)

SHRI G.M. BANATWALLA (PONNANI): We must be heard.... (Interruptions)

13.02 hrs Shri Raghuvansh Prasad Singh in the Chair)

डा. शफीकुर्रहमान बर्क (मुरादाबाद) : इन यात्राओं पर तुरन्त पाबन्दी लगाई जाये, वरना रायटस हो जायेंगे। इनकी सरकार में मुसलमानों की कुशलक्षेम नहीं है।

... (व्यवधान)

श्री जी.एम. बनातवाला : जनाब चेयरमैन साहब, हमारे ऑनरेबिल डिप्टी लीडर ऑफ दि अपोजीशन श्री पी. शिवशंकर साहब ने बहुत अहम बातें एवान के सामने रखी हैं। उनके हर लफ्ज़ की हम ताईद करते हैं। यह एक हकीकत है कि रथयात्रा के जरिये अब कर्नाटक और हजरत की मजार बाहम चिकमगलूर के अन्दर भी महफूज़ नहीं रही है। इस सिलसिले के अन्दर रथयात्राओं के जरिये जो कार्रवाई की जा रही है, हमें उसकी मजम्मत करनी चाहिए और पूरे-पूरे इकदामात करने चाहिए, कार्रवाई करनी चाहिए कि इस तरह से हमारे मुल्क के अन्दर कम्युनल हारमनी और फिरकावाराना हमआहंगी की फिजा बर्बाद न हो। यह एक हकीकत है कि आज अक्लियतें, मुसलमान हों, ईसाई क्रिश्चियन हों, सब परेशान हैं। यहां गुजरात के मामलात, मध्य प्रदेश के मामलात, मुख्तलिफ जगहों के, खुद इस दिल्ली के मामलात और अब यह कर्नाटक का मामला, ये सारे मामलात सामने आ चुके हैं। हालात तो ये हैं कि माइनोरिटी कमीशन आज अपने आपको बड़ा बेबस पा रहा है। माइनोरिटी कमीशन का चेयरमैन कहता है कि अब मुख्तलिफ रियासतों की हुकूमतें और हमारी यह मरकज़ी हुकूमत ए भी उसको कोई रैस्पॉस नहीं दे रही है, लिहाजा जरूरी है कि इस सिलसिले के अन्दर कदम उठाये। अक्लियतों को डराने धमकाने के साथ-साथ

... (व्यवधान)

सभापति महोदय : शान्ति। कृपया आसन ग्रहण करें। आप सदन के कार्य में बाधा पहुंचा रहे हैं।

... (व्यवधान)

श्री चेतन चौहान : हाउस ऐसे नहीं चलेगा।

... (व्यवधान)

How many speakers will speak on one issue?... (Interruptions)

श्री जी.एम. बनातवाला : आज उन पर वन्दे मातरम और सरस्वती वन्दना थोपा जा रहा है, इसलिए यह जरूरी है

... (व्यवधान)

सभापति महोदय : आप कृपा कर आसन ग्रहण कीजिए।

श्री जी.एम. बनातवाला : मौलाना अली मियां के मकान पर छापा मारा गया आप एक बात सुन लें कि प्राइम मिनिस्टर इस्तीफा नहीं दे रहे हैं , लेकिन मैं बी.जे.पी. के जो एलाइज़ हैं, उनसे अपील करता हूँ कि यह बी.जे.पी. के एलाइज़ अपनी-अपनी सपोर्ट जो बी.जे.पी. गवर्नमेंट को दे रही हैं, वह वापस करें, वह वापस लें। प्राइम मिनिस्टर ने कहा

... (व्यवधान)

SHRI BASU DEB ACHARIA : It is a matter of great concern.... (Interruptions)

सभापति महोदय : अब हो गया।

श्री जी.एम. बनातवाला : मैं खत्म कर रहा हूँ, मुझे इस बात को खत्म भी करने दिया जाये कि प्राइम मिनिस्टर ने कहा कि वे इस्तीफा नहीं दे रहे हैं।

द्वारा जारी

श्री जी.एम. बनातवाला जारी लेकिन उनके जो एलाइस हैं, उनको चाहिए कि हुकूमत से अपना सपोर्ट वापस लें, इस बात का भी मैं उनके साथ मुतालबा करूंगा।

उर्दू के लिए जगह

SHRI TAPAN SIKDAR : Sir, are you allowing a discussion on this or is it a 'Zero Hour'.

सभापति महोदय :आप आसन ग्रहण करें।

श्री चेतन चौहान :इस तरह से तो हमारा विषय कभी नहीं आएगा।

सभापति महोदय: आप बार-बार खड़े होंगे तो नहीं आएगा।

श्री चेतन चौहान :एक विषय पर सारे लोग बोल रहे हैं। इसको खत्म करिए और दूसरा विषय लें।

SHRI BASU DEB ACHARIA :Sir, it is a matter of great concern for the people of our country that the communal harmony is being disturbed by the Vishwa Hindu Parishad, Bajrang Dal and the Rashtrya Swayam Sevak Sangh. Sir, we had seen how the communal riots took place when the rath yatra was taken out by the BJP in our country. We had also seen how on 6th of December, 1992 the Babri Masjid was demolished by the Bharatiya Janata Party, RSS, Bajrang Dal and VHP.

सभापति महोदय: यह नोटिस में कहां है ?

श्री चेतन चौहान : जो नोटिस दिया है, उस पर बोलें।

श्री शकुनी चौधरी : मेरा महत्वपूर्ण विषय है।

सभापति महोदय: आपका ही नहीं, सभी का महत्वपूर्ण विषय है। मुझे कहने दें, अगर दो-दो सदस्य खड़े होकर डिक्टेट करेंगे तो कैसे काम चलेगा इसलिए आप बैठिए।

SHRI BASU DEB ACHARIA : Sir, I am associating myself with this matter... (Interruptions). I will speak afterwards. Now, you please allow Shri Hannan Mollah... (Interruptions).

SHRI H.D. DEVEGOWDA (HASSAN): Mr. Chairman, Sir, a very important issue was raised by the Deputy Leader of the Opposition, Shri P. Shiv Shanker. This issue concerns not only Karnataka but also the entire country. Dattatreya Pitha is in Baba Budangiri Hills. There are two shrines. One of them is the Darga. Pooja is performed not only by Muslims but even by Hindus. Most of the Hindus have belief in that shrine. Dattatreya Pitha is one of the ancient holly places. Both are situated side by side. I visited that place when I was the Chief Minister of Karnataka.

That is why, the BJP said that they wanted to hoist the National Flag. This was the issue taken up by the BJP itself.

Sir, when we were running the Government - Shri Jalappa was also there as one of the senior Ministers in my Cabinet - all the Muslim leaders, irrespective of the party affiliations, fully cooperated. I am not going to say whether they belonged to the Congress Party or the Janata Dal. They fully cooperated. They were allowed to hoist the Flag on the day of 15th August. There was no question of any bloodshed. Previously, six people were killed. Anyhow, I do not want to take up the past events by dragging the political events here. Today, the whole thing is totally seen smooth there. There is no question of any confrontation so far as the Idgah issue is concerned. Every year, the Flag Hoisting Programme goes on on 15th August without any disturbance. I must compliment all the minority leaders and other leaders because they fully cooperated. They themselves had hoisted the Flag showing respect to the National Flag. There is no dispute whatsoever. It is not a question of the BJP or its allied parties. I do not want to make any political gain by making this statement. But unfortunately I do not know why they have taken up this issue all of a sudden. This is not going to help them to have any political gain.

I must honestly tell the House that the Hindus and the Muslim minorities go to both the shrines. There is no difference. Even the Hindus go to Darga and perform pooja there. They have some belief. Since thousands of years, both the Hindus and the Muslims have been worshipping the Dattatreya Peeta as well as the Darga. I do not know why all of a sudden this new idea has cropped up after the election results. My party has also been defeated. I am not bothered about it. I do not want to mix this issue with politics. There must be some political awareness by your brethren. Mr. Minister, your party's Karnataka unit should think twice that this is not going to help them. The State Government is capable of handling this issue. I have already discussed the matter with the Chief Minister. The State Government has made elaborate arrangements. They will not be allowed to enter the premises. The State Government will take stern action. It is not going to be afraid of anybody. There is no need of the Central Government's help. The Central Government's mercy is not necessary now. The State Government can deal with the situation with a stern hand. You have expressed fear. I do agree with you. But it is not an issue of Karnataka alone. It is the issue concerning the entire nation. The question is whether we should live together or whether we should go on with this type of, what is called, petty politics. I do not want to use the words "dirty politics". But it is petty politics.

SHRI R.L. JALAPPA : It is dirty also!...(Interruptions)

SHRI H.D. DEVEGOWDA :I do not know. I am sorry. If I am defeated, I accept my personal defeat. I am not worried about it. I do not want to hang on to the Chair. You know how I behaved...(Interruptions) When so many people came to me including the senior leaders on this side, when they approached me saying that if the Congress withdrew the support, they would support me, I do not want it." Some people think that the Chair is so important in life. My appeal to them is this. Conduct yourself in a dignified manner. Please tell your party unit not to behave like this. This is not going to help them if they behave like this. It is not a question of liberation of that shrine. The people of this country are prepared to liberate these people...(Interruptions) The country will be liberated from the hands of these people. This is all what I wanted to tell. There is no fear. The people of this country are going to liberate these people. Do not worry about it. The time is not far off. I am not worried whether I will be there or they will be there. But the country must be there. The safety of the country is paramount. The interests of the parties are not paramount. We are not worried whether Shri Shiv Shanker or some "X" will come and sit there. I have no interest in that. But the only thing is my State is quite capable of handling the situation...(Interruptions) Let anybody come. We are not bothered about it. But we will not allow such things to happen in Karnataka. I do not want anybody's mercy in so far as handling this issue is concerned. As I said earlier, my State Government is going to take stern action. There is no question of any fear. (Interruptions).

... (व्यवधान)

सभापति महोदय :इसी विषय पर१

श्री मोहन सिंह,१

श्री रूपचन्द पाल,१

*m08

श्री बसुदेव आचार्य,१

*m09

श्री तरित बरण तोपदार,१

*m10

श्री हन्नान मौल्लाह,१

*m11

श्री पी.जे. कुरियन, इन सभी माननीय सदस्यों को चिन्ता है और इनके नाम सूची में है। आप सभी लोगों की भावनाओं को देखते हुए मान लिया गया कि आप सभी का भी वही कहना है।

*m12

श्री मदन लाल खुराना : महोदय, सदन की भावनाओं को देखते हुए, मैं होम मिनिस्टर से प्रार्थना करूंगा कि...

सभापति महोदय : इस मामले को आप गृह मंत्री तक पहुंचा देंगे।

श्री मदन लाल खुराना : महोदय, मुझे लगता है कि इस मामले को टिक्स्ट किया गया है। मैं होम मिनिस्टर महोदय से निवेदन करूंगा कि जो वस्तुस्थिति है, उस पर कल सदन में आकर स्टेटमेंट दे। मैं कहना चाहता हूँ कि तथ्यों को तोड़-मरोड़ कर कहा गया है और प्योरली इस मामले को राजनीति से प्रेरित करने का प्रयास किया गया है।

*m13

SHRI R.L. JALAPPA :Shri Khurana was just now mentioning that there is distortion and all that. I am sorry to say that their imagination is distorted. I am sorry to say that they have not learnt the lesson after the recent elections also. They do not mind when they are going to decide themselves. Let them decide. In 1670, one Bababudan, who belonged to Sufi cult came here. While he was coming also... (Interruptions)

SHRI AJIT JOGI (RAIGARH): Communal harmony is not a State subject. (Interruptions) It is not merely law and order problem. (Interruptions) It is a question of communal harmony. ... (Interruptions)

SHRI R.L. JALAPPA :I can tell you what you are. ... (Interruptions) While coming from Arabia, he brought coffee seeds from Yemen and sowed them here. It became the foundation for our coffee growing now. For the last 320 years, both Hindus and Muslims are worshipping both Dattatreya Peeth and Bababudan shrine.

(Interruptions) Why are these people now disturbing the peace and order? It has got a serene atmosphere.

(Interruptions) If they are going to disturb peace and order in the State, the people there are going to teach them a proper lesson in the Karnataka election. (Interruptions)